

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 23

IA 2255/2024 In C.P. (IB)/1267(MB)2020

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 09.07.2024

NAME OF THE PARTIES: **RELIANCE COMMERCIAL FINANCE**
LIMITED V/s MR. HARBHAJAN SINGH &
MRS. RAJKUMARI SINGH

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

IA 2255/2024 –

1. None present for the Personal Guarantor.
2. Adv. Vidya Kata a/w Adv. Abhishek, Adv. for Resolution Professional.
3. List this IA on **31.07.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna